

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5808
ANSWERED ON:11.05.2012
PURCHASE OF LAND IN GOA QUESTION
Sardinha Shri Francisco

Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of violations of Reserve Bank of India (RBI) and Foreign Exchange Management Act (FEMA) guidelines by foreigners in purchasing land in Goa that have come up during each of the last three years;, and
- (b) the details of action taken and persons / entities penalized case-wise during the same period?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) & (b): The information is being collected and will be laid on the Table of the House to the extant available.